

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.225
CP 9 of 2020

Proceedings under Section 271, 272 & 273 of Co. Act, 2013

IN THE MATTER OF:

Integra Systems Pvt Ltd
V/s
ROC, Gujarat

.....Applicant

.....Respondent

Order delivered on 18/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunjal Dalal PCS
For the RoC : Ms.Rupa Suthar, Dy. RoC

ORDER

Learned Counsel for the applicant submits that he has filed an additional affidavit along with the audited financial statement up 31.03.2023, vide inward diary No. 2051 on 11.03.2024, with an advance copy with the email to the RoC. However, Deputy RoC, Ms. Rupa Suthar, submitted that she has not received a copy of the same. Let physical copy be provided to the RoC and to follow up with the RoC for submitting the report in this regard.

Re-list on 20.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)